

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 104
IB-429/ND/2022
IA/1960/2024

IN THE MATTER OF:

M/s. Achiever Infratech Pvt. Ltd.

...PETITIONER

Vs.

M/s. Banyantree Infradevelopers Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

Order delivered on 25.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

:Mr. Abhishek Parmar, Adv.

ORDER

IA/1960/2024

This is an application filed under Regulation 45 (3) (A) of IBBI (LP) Regulation, 2016 for submitting final report and compliance certificate in Form-H. Ld. Counsel for the Liquidator sought time to file copy of the scheme. Time prayed for is granted. List the matter on **10.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)